

By E-Mail/Speed Post/ Special Messenger
THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-06/ 6851 /2024/A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Shri Biprajit Roy,
District and Sessions Judge, Cachar
Silchar.

Dated Guwahati, the August, 2024

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Your letter No.JCD.I/19/24/4286(A) dated 30.07.2024

Sir,

With reference to the subject cited above, I am directed to inform you that you are allowed to avail LTC for the block period of 2022-2024 to Hyderabad and return, w.e.f. 07.10.2024 till 20.10.2024, by the shortest possible route, as per existing Rules.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-06/ 6852-6854 /2024/A. Dated

August, 2024

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

14/8/24
REGISTRAR (VIGILANCE)

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